

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 6th February, 2021.

No.HCM/1/96/BENCH / 2086

As directed, it is hereby informed to all the learned counsel and concerned parties that the following Benches are constituted for the period of 16th February, 2021 to 19th February, 2021:-

16.02.2021 (Tuesday)

Hon'ble The Chief Justice	Single Bench: (Transfer Petn.(C) & (Crl.)/ CRP/ CRP (CRP Art.227)/ MFA/MAC Appn./ Arb.P(J2)/ Arb. App/ All Contempt Cases & Specially ordered cases	After rising DB
Hon'ble The Chief Justice & Hon'ble Mr. Justice L.S Jamir	Division Bench: (PIL, Motion, Admission & hearing except specially allotted to any other Bench)	10:30 A.m.
Hon'ble Mr. Justice Jamir	Single Bench: A Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) upto the year 2016/ RFA & RSA, Specially Ordered cases	After rising DB
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) for the year 2017 to 2021, Rev. Petn. (J2)/ Specially Ordered cases & FAO(G)/MAT Appn./ Election Petn.	10:30 A.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Motion, Admission, Order & Hearing matters of Crl matters, WP(C) of service matters upto 2018, Specially Ordered cases & MAF/ Election Petn.	10:30 A.m.
Hon'ble Mr. Justice A. Bimol Singh	Single Bench: D Motion, Admission, Order & Hearing matters of WP(C) of Service Matters for the year 2019 to 2021, Specially Ordered cases & FA/ FAO/ RP(FAM.CT)/ L.A. App/ Election Petn	10:30 A.m.

17.02.2021 (Wednesday)

Hon'ble The Chief Justice	Single Bench (Transfer Petn.(C) & (Crl.)/ CRP/ CRP (CRP Art.227)/ MFA/MAC Appn./ Arb.P(J2)/ Arb. App/ All Contempt Cases & Specially ordered cases	After rising DB
Hon'ble The Chief Justice & Hon'ble Mr. Justice Kh. Nobin Singh	Division Bench: (PIL, Motion, Admission & hearing except specially allotted to any other Bench)	10:30 A.m.

Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) upto the year 2016/ RFA & RSA, Specially Ordered cases	10:30 A.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) for the year 2017 to 2021, Rev. Petn. (J2)/ Specially Ordered cases & FAO(G)/MAT Appn./ Election Petn.	After rising DB
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Motion, Admission, Order & Hearing matters of Cril matters, WP(C) of service matters upto 2018, Specially Ordered cases & MAF/ Election Petn.	10:30 A.m.
Hon'ble Mr. Justice A. Bimol Singh	Single Bench: D Motion, Admission, Order & Hearing matters of WPC of Service Matters for the year 2019 to 2021, Specially Ordered cases & FA/ FAO/ RP(FAM.CT)/ L.A. App/ Election Petn	10:30 A.m.

18.02.2021 (Thursday)

Hon'ble The Chief Justice	Single Bench (Transfer Petn.(C) & (Cr.)/ CRP/ CRP (CRP Art.227)/ MFA/MAC Appn./ Arb.P(J2)/ Arb. App/ All Contempt Cases & Specially ordered cases	After rising DB
Hon'ble The Chief Justice & Hon'ble Mr. Justice M.V. Muralidaran	Division Bench: (PIL, Motion, Admission & hearing except specially allotted to any other Bench)	10:30 A.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) upto the year 2016/ RFA & RSA, Specially Ordered cases	10:30 A.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) for the year 2017 to 2021, Rev. Petn. (J2)/ Specially Ordered cases & FAO(G)/MAT Appn./ Election Petn.	10:30 A.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Motion, Admission, Order & Hearing matters of Cril matters, WP(C) of service matters upto 2018, Specially Ordered cases & MAF/ Election Petn.	After rising DB
Hon'ble Mr. Justice A. Bimol Singh	Single Bench: D Motion, Admission, Order & Hearing matters of WP(C) of Service Matters for the year 2019 to 2021, Specially Ordered cases & FA/ FAO/ RP(FAM.CT)/ L.A. App/ Election Petn	10:30 A.m.

19.02.2021 (Friday)

Hon'ble The Chief Justice	Single Bench (Transfer Petn.(C) & (CrI.)/ CRP/ CRP (CRP Art.227)/ MFA/MAC Appn./ Arb.P(J2)/ Arb. App/ All Contempt Cases & Specially ordered cases	After rising DB
Hon'ble The Chief Justice & Hon'ble Mr. Justice A. Bimol Singh	Division Bench: (PIL, Motion, Admission & hearing except specially allotted to any other Bench)	10:30 A.m.
Hon'ble Mr. Justice Lanusungkum Jamir	Single Bench: A Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) upto the year 2016/ RFA & RSA, Specially Ordered cases	10:30 A.m.
Hon'ble Mr. Justice Kh. Nobin Singh	Single Bench: B Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) for the year 2017 to 2021, Rev. Petn. (J2)/ Specially Ordered cases & FAO(G)/MAT Appn./ Election Petn.	10:30 A.m.
Hon'ble Mr. Justice M.V. Muralidaran	Single Bench: C Motion, Admission, Order & Hearing matters of Cril matters, WP(C) of service matters upto 2018, Specially Ordered cases & MAF/ Election Petn.	10:30 A.m.
Hon'ble Mr. Justice A. Bimol Singh	Single Bench: D Motion, Admission, Order & Hearing matters of WP(C) of Service Matters for the year 2019 to 2021, Specially Ordered cases & FA/ FAO/ RP(FAM.CT)/ L.A. App/ Election Petn	After rising DB

By Order etc.

Sd/-
(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

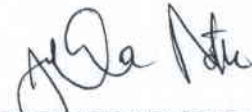
Imphal, the 6th February, 2021

No.HCM/1/96/BENCH / 2087-106
Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. }
5. The President, AMBA, Manipur. }
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'bel Mr. Justice Kh. Nobin Singh, High Court of Manipur.

*For kind information and circulation
to the learned members*

12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.



**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**